

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No.133 of 1998

At New Delhi, this the 14th day of January, 1998

Hon'ble Mr. N. Sahu, Member(Admnv)

Shri A.M.Patil, S/o Shri Manohar Patil,
Working as Dy. Director (SSPH) Dte.,
Central Water Works Commission, WB-II,
R.K. Puram, New Delhi - 110 066
R/o B / 415, Pragati Vihar Hostel,
Lodhi Road, New Delhi - 110 003 - APPLICANT

(By Advocate - Shri K.L.Bhandula)

Versus

1. Union of India through Secretary to the
Govt.of India, Ministry of Water Resources
Shram Shakti Bhavan, New Delhi - 110 001

2. The Chairman, Central Water Commission, Sewa
Bhawan, R.K.Puram, New Delhi - 110 066. -

-RESPONDENTS

O R D E R (Oral)

By Mr. N. Sahu, Member(Admnv) -

The learned counsel for the applicant seeks
permission to withdraw the Original Application on
the ground that the applicant has got the required
relief administratively. The Original Application is
disposed of as withdrawn.

transcribed
(N. Sahu)
Member(Admnv)

rkv.